

DIVISION BENCH
COURT - II

O-239

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/246(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	BHAWRI LAL SANEI VS DULICHAND MOTORS PVT. LTD.
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For the Petitioner
Ms. Smita Mukherjee, Adv.]
Mr. Navneet Sewak, Adv.]

Mr. S. K. Ray, Adv.] For the Respondent No. 1, 2 and 3
Ms Zeba Khan, Adv.]
Ms Muskan Saha, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **20.09.2024**.

**Anamitra Pal
Court Officer**